

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3882/2017

This the 7th day of November, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Srivastava, Member (A)**

Bhesha Nand Singh, S/o Late Dharma Nand Singh
Aged 58, R/o C1/59, Bapa Nagar, New Delhi
Post: Chief Engineer, Group 'A' Services
Ministry of Road, Transport & Highways ..Applicant

(By Advocate: Ms. Nikita Pandey for Shri Nikhil Singhvi)

Versus

1. Union of India through Secretary
Ministry of Road Transport & Highways
Parivahan Bhawan, 1, Parliament Street
New Delhi-110001.
2. Ministry of Personnel, Public Grievances & Pensions
Through Secretary
Department of Personnel & Training
North Block, New Delhi.
3. Shri D.O. Tawade, Chief Engineer(Retd.)
Ministry of Road Transport & Highways
Presently working as Member(Technical)
in National Highways Authority of India
Dwarka, New Delhi-110075.
4. Shri A.K. Srivastava, Chief Engineer
Ministry of Road Transport & Highways
Parivahan Bhawan, 1, Parliament Street
New Delhi-110001.
5. Shri IK Pandey, Chief Engineer
Ministry of Road Transport & Highways
Parivahan Bhawan, 1, Parliament Street
New Delhi-110001.
6. Shri M.P. Sharma, Chief Engineer
Ministry of Road Transport & Highways
Parivahan Bhawan, 1, Parliament Street
New Delhi-110001.

7. Shri Verinder Kaul, Chief Engineer
Ministry of Road Transport & Highways
Parivahan Bhawan, 1, Parliament Street
New Delhi-110001. ..Respondents

O R D E R (ORAL)

Justice Permod Kohli:

Learned counsel for the applicant seeks to withdraw this OA. Accordingly the OA is dismissed as withdrawn.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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